

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 11
CP/CAA/50/2020

IN THE MATTER OF:

Upfront Trading Private Limited ... Applicant/Petitioner
Vs
Sony Financial Services Limited ... Respondent

Order under Section 230-232.

Order delivered on 29.09.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant : Mr. Vijay Kumar Gupta
For the RD/OL : Ms. Shankari Mishra, Proxy
Ms. Tania Sharma
For the IT Dept. : Ms. Easha Kadian
For the Respondent :

ORDER

Order reserved

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)